

Manibhadra Dam Project

5494. **Shri Rattan Lal:**
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2717 on the 24th March, 1966 and state:

(a) whether the Report on Manibhadra Dam Project has since been received from the Government of Orissa; and

(b) if so, the decision taken thereon?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) No.

(b) Does not arise.

Pre-Matric and Post-Matric Scholarships

5495. **Shrimati Akkamma Devi:**
Shri Ramachandra Ulaka:
Shri Rattan Lal:
Shri Dhuleshwar Meena:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Tribal and Rural Welfare Department of the Government of Orissa have requested the Central Government for increased allocations under the State and Central Sectors to meet the requirements for pre-Matric as well as post-Matric scholarships in Orissa during 1966-67; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) The Government of Orissa had requested us for additional funds for pre-Matric scholarships only for the 4th Plan and not for 1966-67. No increased funds have been asked for for post-Matric scholarships during 1966-67.

(b) The provision included in the State's annual Plan for 1966-67 for pre-Matric scholarships has been agreed to. There is no limit to the expenditure on Post-Matric scholarships and whatever expenditure is incurred on Post-Matric scholarships by the State Government is reimbursed by the Central Government.

Pilot Project in Orissa

5496. **Shrimati Akkamma Devi:**
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Rattan Lal:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Tribal and Rural Welfare Department of the Government of Orissa has requested the Central Government during 1965-66 for sanctioning of Rs. 17,32,000 for a Pilot Project for the development of Langia Sonras of Guma Block in Ganjam District (Orissa) and which was to be spent over five years in a phased programme;

(b) if so, the reaction of Government thereto;

(c) whether the Government of Orissa have also requested the Central Government to sanction a sum of Rs. 1.8 lakhs for the above scheme under the Central Sector during 1966-67; and

(d) if so, the reaction of Government thereto?

The Deputy Minister in the Department of Social Welfare (Smt. Chandrasekhar): (a) Yes, Sir.

(b) The proposal is under consideration of the Government of India in consultation with the Planning Commission.

(c) The State Government have proposed a sum of Rs. 4 lakhs for 1966-67.

(d) An outlay of Rs. 4 lakhs proposed by the State Government has